

Allocation for Power Sector

1531. SHRI S. B. SIADNAL : Will the Minister of POWER be pleased to state :

(a) whether his Ministry as submitted a proposal for seeking hike in the Central plan allocation for infrastructural development in the power sector in the country ;

(b) if so, the main points of the proposal ;

(c) whether the Government have taken any decision in this regard ; and

(d) the extent to which it is likely to help in meeting the shortage of power in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAID) : (a) to (d) . With a view to expediting the completion of various on-going projects and to ensure that these projects do not slip further for want of additional financial resources, the Ministry of Power had proposed hiking the outlay for the central power sector in the Eighth Five Year Plan by Rs. 4000 crores .

Extradition of LTTE Leaders

1532. SHRI J. CHOKKA RAO : Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2227 on August 9, 1993 and to state the progress made in securing the extradition of LTTE leaders from Sri Lanka?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA) : All relevant aspects of making a formal request to the Government of Sri Lanka for the extradition of LTTE leaders accused in the case of assassination of the late Prime Minister Sri Rajive Gandhi remain under consideration of the relevant agencies of the Government of India .

UN Sanctions on Yugoslavia

1533. PROF. M. KAMSON :
SHRI B.
DEVARAJAN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Yugoslavia has urged India and other non-aligned countries to exert pressure on the United Nations to lift economic sanctions against that country ; and

(b) if so, the details in this regard and the reaction of Indian Government thereto ?

THE MINISTER OF STATE IN THE, MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA) : (a) and (b) Yes, Sir .

The issue was discussed during the Federal Republic of Yugoslavia (FRY)'s Foreign Minister's visit to India in November 1993. India is sympathetic to the plight of the Yugoslav people. It is hoped that conditions will be created in former Yugoslavia which will enable the UN to lift the current sanctions on the FRY.

Agitation by M.T.N.L. employees

1534. SHRI SRIKANTA JENA :
SHRI PARASRAM
BHARDWAJ :
DR.R. MALLU :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the middle level employees of Mahanagar Telephone Nigam Limited in Delhi have been agitating against the increasing corruption and indiscipline among the linemen & regular mazdoors ;

(b) if so, the details thereof ;

(d) the steps taken or proposed by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Telecommunication Engineering Service Association (TESA) and Junior Telecom Officers' Association (JTOA) - Delhi Units had given notice to MTNL, New Delhi, to launch an agitation against indiscipline by a certain section of staff of Janakpuri Telephone Exchange. There was no specific allegation of corruption against linemen/regular mazdoors.

(b) The details of demands contained in the notices dated 13.10.93 and 19.10.93 are given as under :-

- (i) Immediate punishment to the miscreant elements of the staff who were recently suspended by the field officers at Janakpuri
- (ii) Immediate cancellation of the transfer orders of the officers who were declared unwanted.
- (iii) Immediate withdrawal of fabricated cases against JTOs of Hauz Khas exchange.
- (iv) Immediate implementation/settlement of the issues pertaining to the JTOs/AEs/DEs pending with the administration since long.

(c) The MTNL Administration discussed the demands referred in (b) above with the representative of TESA/JTOA as a result of which the agitation was called off on 2.11.93.

MTNL, New Delhi has a Vigilance Cell working under the charge of a senior officer. All complaints of corruption are duly enquired into and action as contemplated under the rules is taken in all such cases.

Anti-India Propaganda by Pak in UK

1535. SHRI S. B. SIGNAL :
SHRI D. VENKATESWARA
RAO :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Pak has engaged public relation agencies to churn out anti India propaganda material on Kashmir in the British Media ;

(b) if so, the details thereof ;

(c) whether this matter was taken up during the visit of Minister of External affairs to the UK ;

(d) if so, the outcome thereof ;

(e) whether several British newspapers have been carrying articles on Kashmir in the recent months ; and

(f) if so, the details thereof and the extent to which the effect of Pak propaganda ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA) : (a) According to some sources, it is understood that Pakistan may be utilizing the services of public relation agencies for this purpose.

(b) No details are available.

(c) and (d). The External Affairs Minister took up with the British authorities our concern about anti-India activities by Pakistan in order to counter-act Pakistan's hostile and false propaganda.

(e) Yes, Sir. Negative articles pertaining to the situation in Jammu & Kashmir appeared in newspapers like, The Times, and, The Independent.

(f) Letters to the Editors of concerned newspapers were sent by the High Commission clarifying in details and explaining the true facts behind Pakistan's false and malicious campaign against India, and its support of terrorism in Jammu & Kashmir.